GOVERNMENT OF INDIA OVERSEAS INDIAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4151 ANSWERED ON:21.04.2010 COMPLAINTS FROM NRI BRIDES

Harnsrajbhai Shri Radadiya Vitthalbhai ;Pakkirappa Shri S.;Vasava Shri Mansukhbhai D.;Yadav Shri Ranjan Prasad

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) the number of complaints received by his Ministry relating to marital discard involving Non-Resident Indians (NRIs) during each of the last three years;
- (b) the details of nature of such complaints including the action taken;
- (c) whether there is any proposal to bring forward a legislation to deal with such matters (issues of overseas marriages) so that litigations between NRIs and Indian citizens do not linger on;
- (d) if so, the details thereof and the time by which it will be brought in Parliament; and
- (e) the other measures taken to protect NRI brides and the extent to which action taken earlier has proved effective?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a):

Year No. of complaints received in MOIA NCW
2007 138
2008 55
2009 56 117

- (b): The complaints received in the Ministry from Indian women against harassment/desertion by their overseas spouses are forwarded to the authorities concerned including Indian Missions abroad, Police authorities, State Governments etc for taking appropriate action in the matter.
- (c) & (d): No, Sir.
- (e): The other measures taken to protect NRI brides are as under:

The Ministry has issued guidelines and launched an awareness/publicity campaign to make people aware of such issues. Besides the publication of a guidance booklet on Marriages to Overseas Indians, distribution of multi-lingual pamphlets, seminars, scrolls on TV, audio-visual spots on TV etc., a Scheme has been launched to provide legal/counseling services to Indian women deserted by their overseas Indian spouses through Indian Missions abroad.

An Inter Ministerial Meeting was held in the Ministry to find out ways and means to assist Indian women who are abandoned by their overseas Indians spouses and its recommendations were circulated to state Governments, respective Ministries for follow up action.

National Commission for Women (NCW) was nominated as a coordinating agency at the national level to receive and process all the complaints related to such issues.